NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

Appeal No.436/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th January 2018, 10.30 A.M.

Name of the Company		Balaji Facny Item Marketing Pvt.Ltd -Vs-Registrar of Companies, W.B		
Under Section		252 (3)		
SI. Name & Designation of No. Representative (IN CLETTERS)			Appearing on behalf of	Signature with date

THIS Swapna Choulsey, Adv on behalf on behalf of Petitioner & 1/1/18

3 Ms Namrala Basu, Adv of Petitioner & 1/1/18

ORDER

Ld. Counsel for the appellant is present.

ROC has filed detail paragraphwise reply, which may be taken on record.

Ld. Counsel for the petitioner prayed that time may be given for filing supplementary affidavit annexing the documents showing that the company is a going concern. Prayer is allowed. Supplementary affidavit may be filed within 15 days from today.

List it on 27/02/2018.

Sd

(Jinan K.R.) Member (J) &d (V.P.Singh)

Member (J)